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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-----------------------|----------|-------------------|---------|---|
| CP No. 52/BB/ 2018 | - | For compliance | 252(3) | M/s Dharampreeth Developers & Promoters Pvt Ltd Vs ROC |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

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| | <i>Petitioner</i> Shivam B.G. Petitioner | | <i>Lead</i> |
|--|---|--|-------------|

ORDER

Matter is listed today for admission. Registry has raised objections. Counsel is directed to comply with the same. This is the second time listed for compliance. Time extended finally till 08.03.2018.

[Signature]
Member (T)

[Signature]
Member (J)